

lagging behind the national average in terms of degree level seats in technical education as approved by AICTE are Nagaland, Mizoram, Bihar, Assam, Manipur, Meghalaya, Tripura, Jharkhand, Arunachal Pradesh, Jammu & Kashmir, West Bengal, Himachal Pradesh, Chhattisgarh, Uttar Pradesh, Rajasthan, Gujarat, Orissa, and Madhya Pradesh.

The Minister of Human Resource Development in his communication to the Chief Ministers of 12 large States, where intake capacity in technical education institutions is below the national average, has requested them to initiate urgent action and programmes so that they come up on par with the national average. Among the corrective steps suggested are the establishment of new institutions especially in backward areas, expansion of intake in existing institutions, opening of new branches and courses especially in emerging areas, grant of incentives for the establishment of bona-fide non-government institutions of good quality, strengthening of infrastructure and faculty development in existing institutions and improvement and expansion of secondary education.

The exact steps being taken or proposed to be taken by these States to raise their intake on par with the national average, have not yet been received by the Central Government from these States.

#### **Vice-Chancellor in Central Institute of English and Foreign Languages**

\*11. SHRI SITARAM YECHURY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the post of Vice-Chancellor in Central Institute of English and Foreign Languages is vacant for long time;

(b) if so, the reasons therefor;

(c) whether Government have received any representation seeking intervention in the administration; and

(d) whether Government would spell out a definitive time-frame within which they can appoint a regular Vice-Chancellor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d) The position of the Vice-Chancellor of the Central Institute of English and Foreign Languages (CIEFL) which is at present

an Institution Deemed to be University shall fall vacant only with effect from the date on which the English and Foreign Languages University Act, 2006 dissolving the CIEFL comes into force.

The Act provides that the first Vice-Chancellor of the Central University shall be appointed by the Central Government. A process has already been set in motion so as to ensure that the first Vice-Chancellor is in position on the date of the coming into force of the Act.

Several complaints have been received in respect of the alleged irregularities in the selection procedure followed by the CIEFL in recruitments to certain faculty positions in the recent past. The University Grants Commission has been requested to hold an inquiry into the complaints.

**Power generation through renewable sources for rural electrification**

\*12 DR. MAM. RAMASWAMY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to-state:

(a) whether India seeks to double its power generation capacity by 2012 generating 10,000 MW through renewable sources mainly for use in rural electrification;

(b) the number of village which will be lighted up using mainly biomass or organic waste;

(c) the number of villages which have been lighted up using biomass as on date;

(d) whether any biomass power plants are being run using wood in any State in India; and

(e) if so, the steps taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI VILAS MUTTEMWAR): (a) An addition of 1,00,000 MW grid-interactive power generation installed capacity had been envisaged during the Tenth and Eleventh plan periods (2002—2012). Of this, the broad aim set for renewable power for this period was 10 per cent, which corresponds to 3075 MW for the Tenth plan (2002—2007). Area/ sector-wise power usage is determined at the transmission and distribution side.